CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



C.P. NO. 4/1998 in O.A. NO. 1073/1997

New Delhi this the 18th day of May, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

- Lala Ram S/O Mukta Prasad,
 R/O L-476 Sanjay Nagar,
 Sector 23, Ghaziabad (UP).
- Dharmender S/O Vijay Kumar, R/O (As in No.1 above).
- 3. Kanhaiya Lal S/O Badri Raj Bhan, R/O 79, Raj Kunj, Raj Nagar, Ghaziabad (UP). ...

... Applicants

(By Shri S. K. Gupta, Advocate)

-Versus-

- Shri \T. K. Dass, Chief Commissioner of Income Tax, Income Tax Department, Aay Kar Bhawan, Civil Lines, Kanpur.
- 2. Shri Debashish Chander, Asstt. Commissioner of Income Tax, Income Tax Department, Aaykar Bhawan (Headquarters), Meerut.
 ... Respondents

(By Shri V. P. Uppal, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal:

Reply has been filed stating that the order of the Tribunal has been complied with. In view of this

statement, the contempt petition has become infructuous. Accordingly, it is hereby dismissed as having become infructuous. Rule nisi shall stand discharged.

(K. M. Agarwal) Chairman

/as/